

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 46/241-242-243/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017**

Name of the Company: Internex Poly Pvt. Ltd.
V/s.
Gangotri Infrastructure Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242-243 of the Companies Act,
2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Prashant Bare	Advocate	Petitioners	
2.	i/b Bare Legal chambers Satyan Israni i/b Bare Legal chambers			
3.	Adil Mirza	Advocate		

ORDER

Learned Advocate Mr. Prashant Bare with Learned Advocate Mr. Satyan Israni i/b Bare Legal Chambers present for Petitioner. None present for Respondents No. 1 to 3 and 9 to 12. Learned Advocate Mr. Adil Mirza present for Respondents No. 5 to 8. None present for Respondent No.13.

At request of both sides.

List the matter on 30.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of November, 2017.